

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1809
ANSWERED ON:04.08.2010
EDUCATION LOANS FOR ECONOMICALLY BACKWARD STUDENTS
Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina ;Sule Supriya

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has sought the help of all the State Governments and Union Territories to identify district and block level officers for implementation of the scheme of education loans to the economically backward students;
- (b) if so, the details thereof;
- (c) the reaction of the State Governments thereto;
- (d) whether the Government proposes to make education loan accessible to such students through an agreement with the Indian Bank's Association; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (e): A communication dated 21-04-2010 has been issued to all Chief Secretaries of State Govts./UTs which is available on the website of the Ministry at www.education.nic.in requesting State Governments to designate competent authorities at District/Tehsil/Block level for certifying annual family income in respect of students eligible for full subsidy on interest accruing on education loans under the Indian Bankers' Association Scheme of such loans for pursuing professional education.

The matter was discussed in the State Minister's Conference held on 18th June, 2010 and no State had expressed any reservations in this regard.